



Recovery Division
Southern Regional Office

Tel: 022-26449570
Email ID: recoverysro@sebi.gov.in

Modification to the Notice of Attachment of Bank Account

Attachment Proceeding No. 8177/2022
Certificate No. RC4355/2021

**The Principal Officer /
Chairman & Managing Director / CEO
All the Banks in India.**

1. Whereas a **Notice of Attachment of Bank Accounts of Venmax Drugs and Pharmaceuticals Limited (Attachment Proceeding No. 8177/2022)** in RC 4355/2021 has been issued on April 20, 2022.
2. Whereas the said **Recovery Certificate No. RC4355/2021** has been modified on Dec 20, 2022 for recovery of a sum of Rs.11,81,000/- (Rupees Eleven Lakhs Eighty-One Thousand Only) along with further interest, all costs, charges and expenses etc. against **Venmax Drugs and Pharmaceuticals Limited [Defaulter] PAN AAACY1073C**.
3. Whereas the current outstanding dues from the Defaulter in respect of the aforesaid Recovery Certificate as on date amounts to:

Description of Dues	Amount(Rs.)
Penalty imposed by the Adjudicating Officer vide order no. WTM/AB/IVD/ID19/12587/2021-22 dated 14/07/2021 in the matter of Venmax Drugs and Pharmaceuticals Limited.	10,00,000.00
Interest from July 2021 to March 2026 @ 12% p.a.	5,70,411.00
Recovery Cost	1,000.00
Total	15,71,411.00

4. The aforementioned Notice of attachment (**Attachment Proceeding No. 8177/2022**) issued in exercise of powers conferred under section 28A(1), 11(2)(ia) of SEBI Act, 1992 read with section 226 and the second schedule of the Income Tax Act, 1961 stands amended to this effect.

Given under my hand and seal at Chennai on this 02nd day of March, 2026.

RECOVERY OFFICER

SEAL



**मोहम्मद साजिद
MOHD SAJID**

**वसूली अधिकारी एवं सप महाप्रबंधक
Recovery Officer & Dy. General Manager
भारतीय प्रतिभूति और विनिमय बोर्ड, चेन्नई
Securities and Exchange Board of India, Chennai**

दक्षिणी प्रादेशिक कार्यालय: 'ओवरसीज टॉवर्स', सातवीं मंजिल, 756 - एल, अन्ना सालै, चेन्नई - 600 002.

Southern Regional Office : Overseas Towers, 7th Floor, 756-L, Anna Salai, Chennai - 600 002. Phone : 044 - 2852 6686, 2888 0222 Fax : 044 - 2888 0333 e-mail : sebisro@sebi.gov.in

प्रधान कार्यालय: सेबी भवन, 'जी' ब्लॉक, बान्द्रा - कुर्ला कॉम्प्लेक्स, बान्द्रा (पूर्व), मुंबई - 400 051. Head Office: SEBI Bhavan, "G" Block, Bandra Kuria Complex, Bandra (East), Mumbai - 400 051



COPY TO:

**Venmax Drugs and Pharmaceuticals
Limited (PAN: AAACY1073C)**
H No 1140, Rajeswari Ware House,
Opposite to Sri Convention
Kompally Quthbullapur, Hyderabad
500055





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Southern Regional Office

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Modification to the Notice of Attachment of Demat Account

Attachment Proceeding No. 8178/2022
Certificate No. RC4355/2021

M/s. National Securities Depository Ltd.
4th floor, 'A', Wing, Trade World
Kamala Mills Compound
Senapati Bapat Marg
Lower Parel, Mumbai – 400 013.

M/s. Central Depository Services (I) Ltd.
P J Towers, 17th floor
Dalal Street
Fort, Mumbai – 400001

**The Principal Officer / Chairman & Managing Director / CEO
All the Mutual Funds in India.**

1. Whereas a **Notice of Attachment of Demat Accounts of Venmax Drugs and Pharmaceuticals Limited (Attachment Proceeding No. 8178/2022)** in RC 4355/2021 has been issued on April 20, 2022.
2. Whereas the said **Recovery Certificate No. RC4355/2021** has been modified on Dec 20, 2022 for recovery of a sum of Rs.11,81,000/- (Rupees Eleven Lakhs Eighty-One Thousand Only) along with further interest, all costs, charges and expenses etc. against **Venmax Drugs and Pharmaceuticals Limited [Defaulter] PAN AAACY1073C**.
3. Whereas the current outstanding dues from the Defaulter in respect of the aforesaid Recovery Certificate as on date amounts to:

Description of Dues	Amount(Rs.)
Penalty imposed by the Adjudicating Officer vide order no. WTM/AB/IVD/ID19/12587/2021-22 dated 14/07/2021 in the matter of Venmax Drugs and Pharmaceuticals Limited.	10,00,000.00
Interest from July 2021 to March 2026 @ 12% p.a.	5,70,411.00
Recovery Cost	1,000.00
Total	15,71,411.00

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RECOVERY OFFICER

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Recovery Officer & Dy. General Manager
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